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Title: Regarding grant of compensation, jobs and houses to families affected by anti-sikh riots of 1984-laid.

**SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI):** Tilak Vihar is a neighbourhood of West Delhi. The government allocated shelter to thousands of families affected by the anti-Sikh riots of 1984. The residences allotted in this neighbourhood were on a temporary basis and have not been maintained properly.

The injured family members during the riots have still not been given a stable pension. Families of victims have to live with a bare Rs 30,000 yearly compensation. The fund allotted for this purpose by the government in 2006 has not yet been fully administered by the concerned states. The compensation scheme enlisted by the then-UPA government also promised the children or other family members of those killed in the 1984 anti-Sikh riots jobs on compassionate grounds. The same has not been delivered yet.

Therefore, I urge the Union Government to take immediate steps and direct the Delhi Government to provide stable compensations, jobs, houses to residents of Tilak Vihar.